NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/82/2017

NAME OF THE PETITIONER(S)

: BPL TELECOM PVT LTD

UNDER SECTION

: 66

S.No. Name (in Capital)

ne (in Capital) Represented by

Signature

SRINNAFANIM.D

Courd for Applicat

ORDER

Counsel for petitioner present and submitted his arguments in part. For continuation of arguments, put up on 11.10.2017 at 10.30 A.M.

> -SQ-K Anantha Padmanabha Swamy Member (Judicial)

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